HARYANA VIDHAN SABHA

Starred Questions

To be asked at a meeting of the Haryana Vidhan Sabha to be held on Friday, the 2^{nd} August, 2019.

Stamp Duty On Loan Agreements

- *3078. SH. KARAN SINGH DALAL, M.L.A.: Will the Revenue and Disaster Management Minister be pleased to state:
 - a) whether the Government has received any representation/memorandum during the month of July, 2019 for reviewing its decision to enhance the levy of stamp duty from Rs. 2.25/- to Rs. 2000/- on loan agreements from banks; and
 - b) if so, the contents of memorandum togetherwith the action taken or likely to be taken by the Government?

R.K. NANDAL,

Chandigarh:

Secretary,

The July, 2019

Haryana Vidhan Sabha